

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 263 of 2013 &
I.A. No. 353 of 2013

Dated 2nd December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Bhaskar Shrachi Alloys Ltd.Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Ms. Radhika Gupta
Counsel for the Respondent(s): Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Ms. Anushree Bardhan for R.2

ORDER

Reply is being filed today by the learned counsel for the Respondent No.2 after serving copy on the other side.

The learned counsel for the Appellant seeks some time to file the Rejoinder. Accordingly, he is directed to file the same on or before 03.01.2014 after serving copy on the other side.

Post the matter for hearing on **21.01.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson